

1	2	3	4	5
28.	Uttarakhand	6.0	8.3	6.6
29.	Uttar Pradesh	6.7	6.8	6.2
30.	West Bengal	10.4	6.6	5.4
31.	Andaman and Nicobar Islands	8.3	19.4	15.4
32.	Chandigarh	6.3	2.4	3.9
33.	Dadra and Nagar Haveli	0.3	4.1	2.7
34.	Daman and Diu	1.8	5.2	0.3
35.	Lakshadweep	12.0	14.8	7.5
36.	Puducherry	17.4	9.3	8.3
ALL INDIA		6.1	6.3	5.1

Source: Employment-Unemployment Surveys of Labour Bureau.

Declining rate of formal employment growth

390. SHRI AHAMED HASSAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is decline in the growth rate of formal employment in the country;
- (b) if so, the details thereof for last three years; and
- (c) the steps undertaken by Government to increase rate of formal employment growth during last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) As per the results of available Labour force surveys on employment and unemployment conducted by Labour Bureau, Ministry of Labour and Employment, the estimates of Worker Population Ratio (WPR) based on Usual Principal and Subsidiary Status (UPSS) approach for persons aged 15 years and above was 51.0% in 2012-13, 53.7% in 2013-14 and 50.5% in 2015-16.

Pradhan Mantri Rozgar Protsahan Yojana (PMRPY) has been launched by the Ministry of Labour and Employment for incentivizing employers for promoting employment generation. Under this scheme, Government is paying entire employer's contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for three years. Till 28.01.2019, more than 1.05 crore employees have been benefitted through 1.30 lakh establishments under this scheme.

Employment generation coupled with improving employability is the priority of the Government. The Government is implementing various programmes in this direction like fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

Stopping child labour in the country

†391. SHRI SAMIR ORAON: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of people found guilty for engaging child labour during the last four years in the country, the number of such people, State-wise, Union Territory-wise;
- (b) the number of such people against whom action has been taken;
- (c) the number of such people against whom action could not be taken; and
- (d) the measures taken by Government to stop child labour in the country, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 provides for complete prohibition of work or employment of children below 14 years in any occupation and process and adolescents in the age group of 14 to 18 years in hazardous occupations and processes. The amendment also provides stricter punishment for employers for violation of the Act and

†Original notice of the question was received in Hindi.